

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
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Report on :03-10-2024

Date : 03.10.2024

.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section
3943/2024	03.10.2024	WP (C) - 22533/2024	H. N. MOHAPATRA	C.O.		Order Dtd. 2024-09-30	
3944/2024	03.10.2024	ABLAPL- 10552/2024	RB MISHRA	C.O.		Order Dtd. 2024-09-30	
3945/2024	03.10.2024	ABLAPL- 10554/2024	RB MISHRA	C.O.		Order Dtd. 2024-09-30	BAIL-2
3946/2024	03.10.2024	ABLAPL- 10666/2024	PK BARIK	C.O.		Order Dtd. 2024-09-30	BAIL-1
3947/2024	03.10.2024	ABLAPL- 10115/2024	MD BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-09-27	
3948/2024	03.10.2024	ABLAPL- 10692/2024	D SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-09-30	
3949/2024	03.10.2024	ABLAPL- 10671/2024	SK BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-09-30	
3950/2024	03.10.2024	ABLAPL- 10457/2024	S NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-09-30	BAIL-2
3951/2024	03.10.2024	ABLAPL- 10458/2024	PK LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	BAIL-1
3953/2024	03.10.2024	ABLAPL- 10470/2024	DP DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	BAIL-2
3954/2024	03.10.2024	ABLAPL- 10464/2024	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	BAIL-2
3955/2024	03.10.2024	ABLAPL- 10460/2024	KC NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
3956/2024	03.10.2024	ABLAPL- 10469/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
3957/2024	03.10.2024	ABLAPL- 10548/2024	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
3958/2024	03.10.2024	ABLAPL- 10566/2024	R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	BAIL-1
3959/2024	03.10.2024	ABLAPL- 10533/2024	S DORA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	

3960/2024	03.10.2024	ABLAPL-10556/2024	M PAGAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	BAIL-2
3961/2024	03.10.2024	ABLAPL-10550/2024	D SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
3963/2024	03.10.2024	ABLAPL-10553/2024	D SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
3964/2024	03.10.2024	ABLAPL-10670/2024	ANUPAM DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
3965/2024	03.10.2024	ABLAPL-10669/2024	ANUPAM DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
3967/2024	03.10.2024	ABLAPL-10672/2024	NC SINHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
3968/2024	03.10.2024	ABLAPL-10557/2024	MK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
3970/2024	03.10.2024	ABLAPL-10626/2024	DEBASISH SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
3971/2024	03.10.2024	ABLAPL-3678/2024	MD BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
3972/2024	03.10.2024	ABLAPL-10315/2024	B BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25	BAIL-2
3974/2024	03.10.2024	BLAPL-7354/2024	CR KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	BAIL-1
3975/2024	03.10.2024	BLAPL-7021/2024	RR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	BAIL-1
3976/2024	03.10.2024	BLAPL-6902/2024	PK PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
3977/2024	03.10.2024	BLAPL-8012/2024	KK NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
3978/2024	03.10.2024	BLAPL-7672/2024	G JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
3979/2024	03.10.2024	BLAPL-7849/2024	SK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
3980/2024	03.10.2024	BLAPL-7813/2024	SK BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
3981/2024	03.10.2024	BLAPL-6861/2024	SK SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
3983/2024	03.10.2024	BLAPL-6861/2024	R MISRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
3984/2024	03.10.2024	BLAPL-6831/2024	PR MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	BAIL-2
3988/2024	03.10.2024	MACA-779/2010	A.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	MISC. APPEAL SEC.
3993/2024	03.10.2024	ABLAPL-10648/2024	M DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
3994/2024	03.10.2024	ABLAPL-10661/2024	HK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	BAIL-2
3995/2024	03.10.2024	ABLAPL-10531/2024	S BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
3996/2024	03.10.2024	ABLAPL-	KK JENA	C.O.	COURT NO.	Order Dtd. 2024-09-30	BAIL-1

		10530/2024			2 OLD		
3997/2024	03.10.2024	ABLAPL-10521/2024	SK PAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
3998/2024	03.10.2024	ABLAPL-10526/2024	AT NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-26	BAIL-1
3999/2024	03.10.2024	WP (C) - 24099/2024	R. K. BARIK	C.O.	COURT NO. 16	Order Dtd. 2024-10-21	
4000/2024	03.10.2024	ABLAPL-10529/2024	BB MALLICK	C.O.	COURT NO. 16	Order Dtd. 2024-09-30	
4001/2024	03.10.2024	ABLAPL-10523/2024	JR BISWAL	C.O.	COURT NO. 16	Order Dtd. 2024-09-30	BAIL-1
4002/2024	03.10.2024	ABLAPL-10644/2024	G SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-09-30	
4003/2024	03.10.2024	ABLAPL-10645/2024	DP DASH	C.O.	COURT NO. 16	Order Dtd. 2024-09-30	BAIL-1
4004/2024	03.10.2024	ABLAPL-10651/2024	DP DASH	C.O.	COURT NO. 16	Order Dtd. 2024-09-30	BAIL-1
4005/2024	03.10.2024	ABLAPL-10660/2024	DP DASH	C.O.	COURT NO. 16	Order Dtd. 2024-09-30	BAIL-1
4006/2024	03.10.2024	ABLAPL-10664/2024	J KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4007/2024	03.10.2024	ABLAPL-10663/2024	JP KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	BAIL-2
4008/2024	03.10.2024	ABLAPL-10656/2024	G SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4009/2024	03.10.2024	ABLAPL-10519/2024	MK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4021/2024	03.10.2024	ABLAPL-10625/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4022/2024	03.10.2024	ABLAPL-10615/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	BAIL-2
4023/2024	03.10.2024	ABLAPL-10614/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4024/2024	03.10.2024	ABLAPL-10558/2024	SAROJ KUMAR DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4025/2024	03.10.2024	ABLAPL-10510/2024	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	BAIL-1
4026/2024	03.10.2024	BLAPL-7263/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4027/2024	03.10.2024	BLAPL-9487/2024	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4028/2024	03.10.2024	ABLAPL-10500/2024	JYOTI RANJAN NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4029/2024	03.10.2024	WP (C) - 9203/2022	R.C. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	WRIT BRANCH-3
4032/2024	03.10.2024	WP (C) - 18694/2024	H.K.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4034/2024	03.10.2024	WP (C) - 27035/2022	B.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	WRIT BRANCH-4

4035/2024	03.10.2024	WP (C) - 18356/2024	A.K.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4036/2024	03.10.2024	WP (C) - 15728/2024	G. SUNDARA	C.O.	COURT NO. 7	Order Dtd. 2024-07-10	WRIT BRANCH (DIVISION BENCH-1)
4038/2024	03.10.2024	WP (C) - 22999/2024	M.NAIK	C.O.	COURT NO. 7	Order Dtd. 2024-09-30	
4040/2024	03.10.2024	WP (C) - 18734/2024	H.K.DASH	C.O.	COURT NO. 7	Order Dtd. 2024-09-30	
4041/2024	03.10.2024	WP (C) - 19399/2024	H.K.DASH	C.O.	COURT NO. 7	Order Dtd. 2024-09-30	
4043/2024	03.10.2024	WP (C) - 17999/2024	J. PRADHAN	C.O.	COURT NO. 7	Order Dtd. 2024-09-30	
4044/2024	03.10.2024	WP (C) - 18715/2024	H.K.DASH	C.O.	COURT NO. 7	Order Dtd. 2024-09-30	
4046/2024	03.10.2024	WP (C) - 18712/2024	H.K.DASH	C.O.	COURT NO. 7	Order Dtd. 2024-09-30	
4047/2024	03.10.2024	WP (C) - 22333/2024	A.K.PANDA	C.O.	COURT NO. 7	Order Dtd. 2024-09-30	
4048/2024	03.10.2024	WP (C) - 20980/2024	P.BASTIA	C.O.	COURT NO. 7	Order Dtd. 2024-09-30	
4050/2024	03.10.2024	WP (C) - 22843/2024	P.K.DAS	C.O.	COURT NO. 7	Order Dtd. 2024-09-30	
4052/2024	03.10.2024	WP (C) - 21846/2024	H.K.DASH	C.O.	COURT NO. 7	Order Dtd. 2024-09-30	
4055/2024	03.10.2024	WP (C) - 19406/2024	H.K.DASH	C.O.	COURT NO. 23	Order Dtd. 2024-09-30	
4057/2024	03.10.2024	WP (C) - 22996/2024	M.NAIK	C.O.	COURT NO. 23	Order Dtd. 2024-09-30	
4059/2024	03.10.2024	WP (C) - 23606/2024	M.NAIK	C.O.	COURT NO. 23	Order Dtd. 2024-09-30	
4061/2024	03.10.2024	BLAPL- 11060/2023	S.P. SAMANTA	C.O.	COURT NO. 8	Order Dtd. 2023-10-18	BAIL-2
4062/2024	03.10.2024	WP (C) - 23127/2024	M.NAIK	C.O.	COURT NO. 8	Order Dtd. 2024-09-30	
4064/2024	03.10.2024	WP (C) - 23063/2024	M.NAIK	C.O.	COURT NO. 8	Order Dtd. 2024-09-30	

4066/2024	03.10.2024	WP (C) - 23561/2024	A.K.PANDA	C.O.	COURT NO. 8	Order Dtd. 2024-09-30	
4068/2024	03.10.2024	WP (C) - 23288/2024	S.R.PANI	C.O.	COURT NO. 8	Order Dtd. 2024-09-30	
4069/2024	03.10.2024	BLAPL- 3582/2024	RAKESH SAMAL	C.O.	COURT NO. 8	Order Dtd. 2024-09-30	
4071/2024	03.10.2024	WP (C) - 22376/2024	A.K.PANDA	C.O.	COURT NO. 8	Order Dtd. 2024-09-30	
4072/2024	03.10.2024	WP (C) - 19322/2024	H.K.DASH	C.O.	COURT NO. 8	Order Dtd. 2024-09-23	
4074/2024	03.10.2024	WP (C) - 24197/2024	J.LENKA	C.O.	COURT NO. 8	Order Dtd. 2024-09-30	
4075/2024	03.10.2024	WP (C) - 24231/2024	J.LENKA	C.O.	COURT NO. 8	Order Dtd. 2024-09-30	
4076/2024	03.10.2024	BLAPL- 6869/2024	SK AHESAN	C.O.	COURT NO. 8	Order Dtd. 2024-10-01	
4077/2024	03.10.2024	WP (C) - 24318/2024	R.SAMAL	C.O.	COURT NO. 8	Order Dtd. 2024-09-30	
4079/2024	03.10.2024	CRLMP- 834/2024	R.K. BARIK	C.O.	COURT NO. 8	Order Dtd. 2024-09-30	WRIT BRANCH-6
4080/2024	03.10.2024	WP (C) - 24323/2024	RANJIT SAMAL	C.O.	COURT NO. 8	Order Dtd. 2024-09-30	
4082/2024	03.10.2024	WP (C) - 24328/2024	RANJIT SAMAL	C.O.	COURT NO. 8	Order Dtd. 2024-09-30	
4083/2024	03.10.2024	CRLA- 571/2024	B.R. SENAPATI	C.O.	COURT NO. 8	Order Dtd. 2024-10-01	CRIMINAL APPEAL
4085/2024	03.10.2024	BLAPL- 6881/2024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2024-10-01	
4086/2024	03.10.2024	WP (C) - 24342/2024	RANJIT SAMAL	C.O.	COURT NO. 8	Order Dtd. 2024-09-30	
4087/2024	03.10.2024	CRLA- 597/2024	S. CHOUDHURY	C.O.	COURT NO. 8	Order Dtd. 2024-09-30	CRIMINAL APPEAL
4088/2024	03.10.2024	WP (C) - 24257/2024	RANJIT SAMAL	C.O.	COURT NO. 8	Order Dtd. 2024-09-30	
4089/2024	03.10.2024	ABLAPL- 10520/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 8	Order Dtd. 2024-09-30	BAIL-1
4091/2024	03.10.2024	WP (C) - 24303/2024	RANJIT SAMAL	C.O.	COURT NO. 8	Order Dtd. 2024-09-30	
4092/2024	03.10.2024	CRLA- 591/2024	A.K. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2024-12-16	CRIMINAL APPEAL
4093/2024	03.10.2024	ABLAPL- 10551/2024	B R MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-09-30	

4094/2024	03.10.2024	WP (C) - 24308/2024	RANJIT SAMAL	C.O.	COURT NO. 3	Order Dtd. 2024-09-30	
4095/2024	03.10.2024	CRLA- 423/2022	S. DASH	C.O.	COURT NO. 5	Order Dtd. 2024-12-13	CRIMINAL APPEAL
4097/2024	03.10.2024	WP (C) - 24313/2024	RANJIT SAMAL	C.O.	COURT NO. 5	Order Dtd. 2024-09-30	
4098/2024	03.10.2024	WP (C) - 103/2019	M/S SATYABRATA MOHANTY, ASHOK MOHANTY (SR. ADV.)	C.O.	COURT NO. 5	Order Dtd. 2024-09-06	WRIT BRANCH-3
4099/2024	03.10.2024	WP (C) - 24316/2024	RANJIT SAMAL	C.O.	COURT NO. 5		
4101/2024	03.10.2024	BLAPL- 8648/2024	SURYAKANTA SAMAL	C.O.	COURT NO. 5	Order Dtd. 2024-10-01	
4102/2024	03.10.2024	WP (C) - 18843/2024	U.CHHOTRAY	C.O.	COURT NO. 5	Order Dtd. 2024-09-30	
4103/2024	03.10.2024	WP (C) - 103/2019	M/S.SABITA RANJAN PATTNAIK	C.O.	COURT NO. 5	Order Dtd. 2024-09-06	WRIT BRANCH-3
4105/2024	03.10.2024	CRLMP- 1320/2024	M.K.PANI	C.O.	COURT NO. 5	Order Dtd. 2024-09-30	
4106/2024	03.10.2024	CRLA- 859/2024	N.R.BEHERA	C.O.	COURT NO. 3	Order Dtd. 2024-09-30	CRIMINAL APPEAL
4108/2024	03.10.2024	WP (C) - 23079/2024	U.CHHOTRAY	C.O.	COURT NO. 23	Order Dtd. 2024-09-30	
4109/2024	03.10.2024	BLAPL- 6824/2024	M R SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-10-01	
4110/2024	03.10.2024	WP (C) - 22993/2024	C.R.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-09-30	
4111/2024	03.10.2024	BLAPL- 8645/2024	A K MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-10-01	
4112/2024	03.10.2024	BLAPL- 4875/2024	T.R. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-09-27	
4113/2024	03.10.2024	WP (C) - 21584/2024	A.PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-09-30	
4114/2024	03.10.2024	ABLAPL- 10665/2024	T.R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
4115/2024	03.10.2024	BLAPL- 8593/2024	P SETH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-27	

4116/2024	03.10.2024	WP (C) - 20233/2024	P.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4117/2024	03.10.2024	ABLAPL- 10468/2024	T.R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	BAIL-2
4118/2024	03.10.2024	BLAPL- 8067/2024	R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-27	BAIL-1
4119/2024	03.10.2024	WP (C) - 18214/2024	S.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4120/2024	03.10.2024	ABLAPL- 10456/2024	T.R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4121/2024	03.10.2024	WP (C) - 18295/2024	T.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4122/2024	03.10.2024	BLAPL- 6986/2024	A K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	
4123/2024	03.10.2024	WP (C) - 24375/2024	RANJIT SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4124/2024	03.10.2024	BLAPL- 6871/2024	H K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	
4125/2024	03.10.2024	WP (C) - 24373/2024	RANJIT SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4126/2024	03.10.2024	WP (C) - 24347/2024	RANJIT SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4127/2024	03.10.2024	BLAPL- 6795/2024	S P DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	
4128/2024	03.10.2024	BLAPL- 7572/2024	T.R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	
4129/2024	03.10.2024	WP (C) - 24345/2024	RANJIT SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4130/2024	03.10.2024	BLAPL- 8086/2024	T.R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	
4131/2024	03.10.2024	WP (C) - 24343/2024	RANJIT SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4132/2024	03.10.2024	BLAPL- 7658/2024	T.R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	
4133/2024	03.10.2024	RVWPET- 413/2023	D. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-26	CIVIL REVISION
4134/2024	03.10.2024	WP (C) - 24259/2024	K.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-10-01	
4135/2024	03.10.2024	CRLA- 206/2003	A.K. JATI	C.O.	COURT NO. 6	Order Dtd. 2024-10-01	CRIMINAL APPEAL
4136/2024	03.10.2024	WP (C) - 20959/2024	D.K.SAHU	C.O.	COURT NO. 6	Order Dtd. 2024-09-30	
4137/2024	03.10.2024	CRLA- 74/2007	P.K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-10-01	CRIMINAL APPEAL
4138/2024	03.10.2024	WP (C) - 18284/2024	K.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-09-27	
4139/2024	03.10.2024	WP (C) - 18284/2024	N.K.ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-09-27	
4140/2024	03.10.2024	RVWPET-	D. NAYAK	C.O.	COURT NO.	Order Dtd. 2024-09-26	CIVIL

		195/2022			6		REVISION
4141/2024	03.10.2024	RVWPET-195/2022	M/S.SUSANTA KUMAR DASH, A.K.OTTA, S.DAS, P.DAS, P.HARICHANDAN, M/S.T.K.J SAMANTA	C.O.	COURT NO. 6	Order Dtd. 2024-09-26	CIVIL REVISION
4142/2024	03.10.2024	WP (C) - 23802/2024	M.D.BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-09-26	
4143/2024	03.10.2024	RVWPET-195/2022	B.BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-09-26	CIVIL REVISION
4144/2024	03.10.2024	CRLMP-1316/2024	R.K.BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-09-30	
4145/2024	03.10.2024	WP (C) - 22992/2024	M.NAIK	C.O.	COURT NO. 10	Order Dtd. 2024-09-30	
4146/2024	03.10.2024	WP (C) - 27966/2019	D. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	WRIT BRANCH (DIVISION BENCH-1)
4147/2024	03.10.2024	WP (C) - 21035/2024	J.LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4148/2024	03.10.2024	ABLAPL-10555/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4149/2024	03.10.2024	WP (C) - 12874/2019	D. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2024-10-07	WRIT BRANCH (DIVISION BENCH-2)
4150/2024	03.10.2024	WP (C) - 23003/2024	H.K.DASH	C.O.	COURT NO. 3	Order Dtd. 2024-09-30	
4151/2024	03.10.2024	ABLAPL-10564/2024	BALARAM SINGH	C.O.	COURT NO. 3	Order Dtd. 2024-09-30	
4152/2024	03.10.2024	WP (C) - 23103/2024	A.PANDA	C.O.	COURT NO. 3	Order Dtd. 2024-09-30	
4153/2024	03.10.2024	WP (C) - 22867/2024	D.K.SAHU	C.O.	COURT NO. 3	Order Dtd. 2024-09-30	
4154/2024	03.10.2024	ABLAPL-10565/2024	BALARAM SINGH	C.O.	COURT NO. 3	Order Dtd. 2024-09-30	BAIL-1
4156/2024	03.10.2024	ABLAPL-10518/2024	SAMBEET PATTANAYAK	C.O.	COURT NO. 3	Order Dtd. 2024-09-30	BAIL-1
4158/2024	03.10.2024	ABLAPL-10515/2024	BALARAM SINGH	C.O.	COURT NO. 3	Order Dtd. 2024-09-30	
4160/2024	03.10.2024	ABLAPL-10629/2024	BALARAM SINGH	C.O.	COURT NO. 3	Order Dtd. 2024-09-30	BAIL-2
4163/2024	03.10.2024	WP (C) - 24113/2024	DEBASIS SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-09-30	
4166/2024	03.10.2024	WP (C) -	K K PANIGRAHI	C.O.	COURT NO.	Order Dtd. 2024-09-20	

		21487/2024			3		
4176/2024	03.10.2024	WP (C) - 24506/2024	BALARAM SINGH	C.O.	COURT NO. 16	Order Dtd. 2024-11-11	
4177/2024	03.10.2024	TRP (C) - 287/2024	GOPINATH SETHI	C.O.	COURT NO. 16	Order Dtd. 2024-11-04	
4178/2024	03.10.2024	LAA-110/2019	P.K. MISHRA	C.O.	COURT NO. 16	Order Dtd. 2024-09-30	FIRST APPEAL
4179/2024	03.10.2024	TRPCRL-85/2024	P.K. NAYAK	C.O.	COURT NO. 16	Order Dtd. 2024-11-04	
4180/2024	03.10.2024	TRP (C) - 226/2024	N.K. SATAPATHY	C.O.	COURT NO. 16	Order Dtd. 2024-11-04	
4181/2024	03.10.2024	TRP (C) - 250/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 16	Order Dtd. 2024-11-04	
4182/2024	03.10.2024	TRP (C) - 254/2024	P. SETHY	C.O.	COURT NO. 16	Order Dtd. 2024-11-04	
4183/2024	03.10.2024	LAA-90/2019	P.K. MISHRA	C.O.	COURT NO. 16	Order Dtd. 2024-09-30	FIRST APPEAL
4184/2024	03.10.2024	LAA-90/2019	P.K. NAYAK	C.O.	COURT NO. 16	Order Dtd. 2024-09-30	FIRST APPEAL
4185/2024	03.10.2024	WP (C) - 11144/2024	M. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-09-30	WRIT BRANCH-2
4186/2024	03.10.2024	WP (C) - 19061/2024	B. SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-09-26	
4187/2024	03.10.2024	WP (C) - 19061/2024	A.K. SWAIN	C.O.	COURT NO. 16	Order Dtd. 2024-09-26	
4188/2024	03.10.2024	WP (C) - 24213/2024	A. DAS	C.O.	COURT NO. 16	Order Dtd. 2024-11-04	
4189/2024	03.10.2024	TRP (C) - 228/2024	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 16	Order Dtd. 2024-10-28	
4190/2024	03.10.2024	TRP (C) - 187/2024	ACHYUTANANDA PATTANAIAK	C.O.	COURT NO. 16	Order Dtd. 2024-10-28	
4191/2024	03.10.2024	LAA-23/2020	PARESH KUMAR SAHOO, (S.PATRO, CGC)	C.O.	COURT NO. 16	Order Dtd. 2024-09-30	FIRST APPEAL
4192/2024	03.10.2024	LAA-74/2019	M.K. PANDA	C.O.	COURT NO. 16	Order Dtd. 2024-09-30	FIRST APPEAL
4193/2024	03.10.2024	LAA-74/2019	M.K. PANDA	C.O.	COURT NO. 16	Order Dtd. 2024-09-30	FIRST APPEAL
4194/2024	03.10.2024	LAA-74/2019	S.K. BEHERA	C.O.	COURT NO. 16	Order Dtd. 2024-09-30	FIRST APPEAL
4195/2024	03.10.2024	WP (C) - 3396/2010	NRRANJAN ROUT	C.O.	COURT NO. 16	Order Dtd. 2014-11-19	
4197/2024	03.10.2024	ABLAPL-10798/2024	B N MOHAPATRA	C.O.	COURT NO. 16	Order Dtd. 2024-10-01	BAIL-2
4198/2024	03.10.2024	BLAPL-7287/2024	B B ROUT	C.O.	COURT NO. 16	Order Dtd. 2024-09-25	
4199/2024	03.10.2024	ABLAPL-10585/2024	DIPAK RANJAN MISHRA	C.O.	COURT NO. 16	Order Dtd. 2024-09-30	BAIL-2
4200/2024	03.10.2024	ABLAPL-10583/2024	DIPAK RANJAN MISHRA	C.O.	COURT NO. 16	Order Dtd. 2024-09-30	
4202/2024	03.10.2024	ABLAPL-	DIPAK RANJAN	C.O.	COURT NO.	Order Dtd. 2024-09-30	

		10587/2024	MISHRA		16		
4203/2024	03.10.2024	ABLAPL-10487/2024	RABINDRA NATH PANDA	C.O.	COURT NO. 16	Order Dtd. 2024-09-30	
4205/2024	03.10.2024	ABLAPL-10484/2024	DK JENA	C.O.	COURT NO. 16	Order Dtd. 2024-09-30	BAIL-2
4207/2024	03.10.2024	ABLAPL-10492/2024	K DAS	C.O.	COURT NO. 16	Order Dtd. 2024-09-30	
4208/2024	03.10.2024	ABLAPL-10475/2024	PRABHAT KUMAR PRAHARAJ	C.O.	COURT NO. 16	Order Dtd. 2024-09-30	
4209/2024	03.10.2024	ABLAPL-10484/2024	DP DASH	C.O.	COURT NO. 16	Order Dtd. 2024-09-30	BAIL-2
4210/2024	03.10.2024	ABLAPL-10477/2024	B DAS	C.O.	COURT NO. 16	Order Dtd. 2024-09-30	
4211/2024	03.10.2024	ABLAPL-10491/2024	DK BEHERA	C.O.	COURT NO. 16	Order Dtd. 2024-09-30	
4212/2024	03.10.2024	ABLAPL-10489/2024	P SETHY	C.O.	COURT NO. 16	Order Dtd. 2024-09-30	
4213/2024	03.10.2024	ABLAPL-10472/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 16	Order Dtd. 2024-09-30	BAIL-2
4214/2024	03.10.2024	ABLAPL-10590/2024	PK DAS	C.O.	COURT NO. 16	Order Dtd. 2024-09-30	BAIL-1
4215/2024	03.10.2024	ABLAPL-10591/2024	B DAS	C.O.	COURT NO. 16	Order Dtd. 2024-09-30	
4216/2024	03.10.2024	ABLAPL-10592/2024	AK SAHU	C.O.	COURT NO. 16	Order Dtd. 2024-09-30	BAIL-1
4217/2024	03.10.2024	ABLAPL-10604/2024	PK LENKA	C.O.	COURT NO. 16	Order Dtd. 2024-09-30	BAIL-1
4218/2024	03.10.2024	ABLAPL-10607/2024	DK BEHERA	C.O.	COURT NO. 16	Order Dtd. 2024-09-30	
4219/2024	03.10.2024	ABLAPL-10674/2024	DK NAIK	C.O.	COURT NO. 16	Order Dtd. 2024-10-01	BAIL-1
4220/2024	03.10.2024	ABLAPL-10673/2024	B BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	
4221/2024	03.10.2024	ABLAPL-10683/2024	MK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	
4222/2024	03.10.2024	ABLAPL-10690/2024	N MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	
4223/2024	03.10.2024	RSA-166/2018	S. MOHARANA	C.O.	DR (J)	Order Dtd. 2024-12-02	SECOND APPEAL
4224/2024	03.10.2024	ABLAPL-10611/2024	J BEHERA	C.O.	DR (J)	Order Dtd. 2024-09-30	BAIL-1
4225/2024	03.10.2024	WP (C) - 31441/2023	A.K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-11-05	WRIT BRANCH-3

4226/2024	03.10.2024	ABLAPL-10713/2024	DK NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-10-01	
4227/2024	03.10.2024	ABLAPL-10703/2024	DK NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-10-01	BAIL-1
4228/2024	03.10.2024	WP (C) - 21343/2015	P.K. MISHRA	C.O.	COURT NO. 12	Order Dtd. 2024-11-05	WRIT BRANCH-5
4229/2024	03.10.2024	BLAPL-14663/2023	D.P. DAS	C.O.	COURT NO. 12	Order Dtd. 2024-07-18	BAIL-2
4230/2024	03.10.2024	ABLAPL-10797/2024	MD BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	BAIL-2
4231/2024	03.10.2024	ABLAPL-13870/2023	N. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2024-01-09	
4232/2024	03.10.2024	ABLAPL-10805/2024	A DAS	C.O.	COURT NO. 12	Order Dtd. 2024-10-01	
4233/2024	03.10.2024	WP (C) - 10252/2014	B.K. SWAIN	C.O.	COURT NO. 9	Order Dtd. 9999-12-31	WRIT BRANCH-2
4234/2024	03.10.2024	ABLAPL-10800/2024	N SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	
4235/2024	03.10.2024	ABLAPL-10814/2024	DK NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	
4236/2024	03.10.2024	WP (C) - 11361/2017	B.R. SETH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	WRIT BRANCH-5
4237/2024	03.10.2024	ABLAPL-10485/2024	PRAKASH CHANDRA DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	BAIL-1
4238/2024	03.10.2024	ABLAPL-10633/2024	S BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4239/2024	03.10.2024	WP (C) - 1630/2017	M/S.AKSHAYA KU.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-26	WRIT BRANCH-1
4240/2024	03.10.2024	BLAPL-7209/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	BAIL-2
4241/2024	03.10.2024	ABLAPL-10490/2024	S BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4242/2024	03.10.2024	WP (C) - 1630/2017	M/S.AKSHAYA KU.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-26	WRIT BRANCH-1
4243/2024	03.10.2024	ABLAPL-10496/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4244/2024	03.10.2024	ABLAPL-10686/2024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	BAIL-1
4245/2024	03.10.2024	ABLAPL-10496/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4246/2024	03.10.2024	RSA-97/2024	D.K. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-09-30	SECOND APPEAL
4247/2024	03.10.2024	ABLAPL-10479/2024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	

4248/2024	03.10.2024	RSA-189/2020	P.C. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-12-16	SECOND APPEAL
4249/2024	03.10.2024	ABLAPL-10495/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
4250/2024	03.10.2024	RSA-129/2017	P.K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-12-16	SECOND APPEAL
4251/2024	03.10.2024	WP (C) - 24285/2024	P. JENA	C.O.	COURT NO. 12	Order Dtd. 2024-10-29	
4253/2024	03.10.2024	WP (C) - 24498/2024	P.K.JENA	C.O.	COURT NO. 12	Order Dtd. 2024-09-30	
4254/2024	03.10.2024	WP (C) - 24499/2024	P.K.JENA	C.O.	COURT NO. 12	Order Dtd. 2024-09-30	
4256/2024	03.10.2024	WP (C) - 24511/2024	P.K.JENA	C.O.	COURT NO. 12	Order Dtd. 2024-09-30	
4257/2024	03.10.2024	WP (C) - 24504/2024	P.K.JENA	C.O.	COURT NO. 12	Order Dtd. 2024-09-30	
4258/2024	03.10.2024	WP (C) - 24541/2024	P.K.JENA	C.O.	COURT NO. 12	Order Dtd. 2024-09-30	
4259/2024	03.10.2024	WP (C) - 20592/2024	P.K.MISHRA	C.O.	COURT NO. 12	Order Dtd. 2024-09-30	
4260/2024	03.10.2024	WP (C) - 20166/2024	B.K.SETH	C.O.	COURT NO. 12	Order Dtd. 2024-10-01	
4261/2024	03.10.2024	ABLAPL-2946/2024	SK DAS	C.O.	COURT NO. 12	Order Dtd. 2024-10-01	
4262/2024	03.10.2024	WP (C) - 20166/2024	A.MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-10-01	
4263/2024	03.10.2024	ABLAPL-5619/2024	HK PANDA	C.O.	COURT NO. 12	Order Dtd. 2024-10-01	
4264/2024	03.10.2024	WP (C) - 20166/2024	H.K.PANDA	C.O.	COURT NO. 12	Order Dtd. 2024-10-01	
4265/2024	03.10.2024	WP (C) - 24404/2024	K.C.PANDA	C.O.	COURT NO. 12	Order Dtd. 2024-10-01	
4266/2024	03.10.2024	WP (C) - 24648/2024	D.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-10-01	
4267/2024	03.10.2024	WP (C) - 24379/2024	S.K.SAHU	C.O.	COURT NO. 6	Order Dtd. 2024-09-30	
4268/2024	03.10.2024	WP (C) - 24283/2024	D.K.SAHU	C.O.	COURT NO. 6	Order Dtd. 2024-09-30	
4269/2024	03.10.2024	WP (C) - 23283/2024	G.K.SUNDARAY	C.O.	COURT NO. 6	Order Dtd. 2024-09-30	
4270/2024	03.10.2024	WP (C) - 24233/2024	SANTOSH CHANDRA ATABUDHI	C.O.	COURT NO. 6	Order Dtd. 2024-09-30	
4271/2024	03.10.2024	WP (C) - 24496/2024	P.K.JENA	C.O.	COURT NO. 6	Order Dtd. 2024-09-30	
4272/2024	03.10.2024	WP (C) - 24637/2024	D.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-10-01	
4273/2024	03.10.2024	WP (C) - 24632/2024	D.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-10-01	
4274/2024	03.10.2024	WP (C) - 24629/2024	D.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-10-01	

4275/2024	03.10.2024	WP (C) - 24625/2024	D.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-10-01	
4276/2024	03.10.2024	WP (C) - 24618/2024	D.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-10-01	
4277/2024	03.10.2024	WP (C) - 24612/2024	D.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-10-01	
4278/2024	03.10.2024	WP (C) - 24643/2024	D.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-10-01	
4279/2024	03.10.2024	WP (C) - 24666/2024	D.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-10-01	
4280/2024	03.10.2024	WP (C) - 23356/2024	G.R.PATRA	C.O.	COURT NO. 6	Order Dtd. 2024-09-30	
4281/2024	03.10.2024	WP (C) - 24560/2024	M.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-10-01	
4282/2024	03.10.2024	WP (C) - 24416/2024	K.C.PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-09-30	
4287/2024	03.10.2024	ABLAPL- 10581/2024	S. P. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-09-30	
4288/2024	03.10.2024	BLAPL- 6924/2024	BRAJA KISHOR PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-10-01	BAIL-2
4289/2024	03.10.2024	BLAPL- 6924/2024	BRAJA KISHOR PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-10-01	BAIL-2
4290/2024	03.10.2024	ABLAPL- 10504/2024	SARAT DASH	C.O.	COURT NO. 6	Order Dtd. 2024-09-30	
4291/2024	03.10.2024	ABLAPL- 10501/2024	SARAT DASH	C.O.	COURT NO. 6	Order Dtd. 2024-09-30	
4292/2024	03.10.2024	ABLAPL- 10528/2024	SARAT DASH	C.O.	COURT NO. 6	Order Dtd. 2024-09-30	BAIL-1
4293/2024	03.10.2024	ABLAPL- 10582/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4294/2024	03.10.2024	ABLAPL- 10532/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4295/2024	03.10.2024	ABLAPL- 10537/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	BAIL-1
4296/2024	03.10.2024	ABLAPL- 10586/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4297/2024	03.10.2024	ABLAPL- 10584/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4298/2024	03.10.2024	ABLAPL- 10471/2024	MANORANJAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4299/2024	03.10.2024	ABLAPL- 10478/2024	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4300/2024	03.10.2024	ABLAPL- 10481/2024	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4301/2024	03.10.2024	ABLAPL- 10639/2024	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	BAIL-1
4302/2024	03.10.2024	ABLAPL-	SURENDRA DAS	C.O.	COURT NO.	Order Dtd. 2024-09-30	

		10494/2024			2 OLD		
4303/2024	03.10.2024	BLAPL-7388/2024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4304/2024	03.10.2024	BLAPL-7160/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	BAIL-1
4305/2024	03.10.2024	ABLAPL-10643/2024	S. C. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	BAIL-1
4306/2024	03.10.2024	ABLAPL-10641/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4307/2024	03.10.2024	ABLAPL-10482/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	BAIL-2
4308/2024	03.10.2024	ABLAPL-10480/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4309/2024	03.10.2024	ABLAPL-10613/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4310/2024	03.10.2024	ABLAPL-10612/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	BAIL-1
4311/2024	03.10.2024	ABLAPL-10602/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	BAIL-2
4312/2024	03.10.2024	ABLAPL-10606/2024	H. K. BHOL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4313/2024	03.10.2024	ABLAPL-10657/2024	PRASANT KUMAR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4314/2024	03.10.2024	ABLAPL-10605/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4315/2024	03.10.2024	ABLAPL-10535/2024	BISWARANJAN DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4316/2024	03.10.2024	ABLAPL-10588/2024	MANORANJAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4318/2024	03.10.2024	ABLAPL-10598/2024	SUSANTA KUMAR LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	BAIL-1
4319/2024	03.10.2024	ABLAPL-10593/2024	B. N. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
4320/2024	03.10.2024	ABLAPL-10589/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4321/2024	03.10.2024	ABLAPL-10539/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4322/2024	03.10.2024	ABLAPL-10536/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	BAIL-1
4323/2024	03.10.2024	ABLAPL-10534/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4324/2024	03.10.2024	BLAPL-7009/2024	J.KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	BAIL-1
4325/2024	03.10.2024	BLAPL-6957/2024	P.K.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	BAIL-2
4326/2024	03.10.2024	ABLAPL-10599/2024	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	BAIL-1

4327/2024	03.10.2024	BLAPL-7039/2024	A.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	
4328/2024	03.10.2024	WP (C) - 24064/2024	P.K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	
4329/2024	03.10.2024	ABLAPL-3079/2024	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-29	BAIL-1
4330/2024	03.10.2024	ABLAPL-9921/2024	H. K. PATRA	C.O.	COURT NO. 12	Order Dtd. 2024-10-28	BAIL-1
4331/2024	03.10.2024	ABLAPL-10753/2024	J.BEHERA	C.O.	COURT NO. 12	Order Dtd. 2024-10-01	
4332/2024	03.10.2024	WP (C) - 23925/2024	P.K. JENA	C.O.	COURT NO. 12	Order Dtd. 2024-10-01	
4333/2024	03.10.2024	WP (C) - 24503/2024	J.R. BEHERA	C.O.	COURT NO. 12	Order Dtd. 2024-10-01	
4334/2024	03.10.2024	ABLAPL-10752/2024	U.C.DORA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-1
4335/2024	03.10.2024	ABLAPL-10696/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4336/2024	03.10.2024	WP (C) - 11689/2019	P.K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	WRIT BRANCH-2
4337/2024	03.10.2024	ABLAPL-10694/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4338/2024	03.10.2024	ABLAPL-10691/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	BAIL-1
4339/2024	03.10.2024	ABLAPL-10688/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4340/2024	03.10.2024	ABLAPL-10685/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4341/2024	03.10.2024	ABLAPL-10413/2024	PK LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-26	
4342/2024	03.10.2024	ABLAPL-10682/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4343/2024	03.10.2024	MACA-764/2024	S. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	
4344/2024	03.10.2024	ABLAPL-10747/2024	B.B.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-2
4345/2024	03.10.2024	BLAPL-6877/2024	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	
4346/2024	03.10.2024	ABLAPL-10646/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	BAIL-1
4347/2024	03.10.2024	MACA-231/2024	J. DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24	MISC. APPEAL SEC.
4348/2024	03.10.2024	ABLAPL-10775/2024	K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	
4349/2024	03.10.2024	ABLAPL-10642/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4350/2024	03.10.2024	BLAPL-9480/2024	S MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	BAIL-1

4351/2024	03.10.2024	ABLAPL-10650/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4352/2024	03.10.2024	BLAPL-9180/2024	L ACHARI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	BAIL-1
4353/2024	03.10.2024	ABLAPL-10767/2024	K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	
4354/2024	03.10.2024	MACA-231/2024	I.CH. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24	MISC. APPEAL SEC.
4355/2024	03.10.2024	ABLAPL-10675/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4356/2024	03.10.2024	BLAPL-8648/2024	B BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	
4357/2024	03.10.2024	ABLAPL-10755/2024	R.K.MOHABHOI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
4358/2024	03.10.2024	BLAPL-6971/2024	B BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	
4359/2024	03.10.2024	MACA-411/2024	P.K. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-09-24	MISC. APPEAL SEC.
4360/2024	03.10.2024	ABLAPL-10649/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 23	Order Dtd. 2024-09-30	
4361/2024	03.10.2024	MACA-411/2024	S. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-09-24	MISC. APPEAL SEC.
4362/2024	03.10.2024	ABLAPL-10647/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 23	Order Dtd. 2024-09-30	
4363/2024	03.10.2024	ABLAPL-10762/2024	U.C.JENA	C.O.	COURT NO. 23	Order Dtd. 2024-10-01	BAIL-2
4364/2024	03.10.2024	MACA-411/2024	J. DEHURY	C.O.	COURT NO. 23	Order Dtd. 2024-09-24	MISC. APPEAL SEC.
4365/2024	03.10.2024	ABLAPL-10652/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 23	Order Dtd. 2024-09-30	BAIL-2
4366/2024	03.10.2024	ABLAPL-10757/2024	G.SUNDARA	C.O.	COURT NO. 23	Order Dtd. 2024-10-01	
4367/2024	03.10.2024	ABLAPL-10640/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 23	Order Dtd. 2024-09-30	BAIL-2
4368/2024	03.10.2024	MACA-411/2024	I.CH. SAHU	C.O.	COURT NO. 23	Order Dtd. 2024-09-24	MISC. APPEAL SEC.
4369/2024	03.10.2024	BLAPL-9578/2024	PK DAS	C.O.	COURT NO. 23	Order Dtd. 2024-10-01	
4370/2024	03.10.2024	ABLAPL-4318/2024	D.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05	
4371/2024	03.10.2024	BLAPL-9558/2024	GYANA RANJAN DHAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	
4372/2024	03.10.2024	ABLAPL-5454/2024	P.K.PAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-12	BAIL-1
4373/2024	03.10.2024	BLAPL-	B BEHERA	C.O.	COURT NO.	Order Dtd. 2024-10-01	BAIL-1

		9580/2024			2 OLD		
4374/2024	03.10.2024	BLAPL-9562/2024	B B MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	
4375/2024	03.10.2024	BLAPL-9582/2024	JR BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	
4376/2024	03.10.2024	ABLAPL-2810/2024	M.N.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-22	
4377/2024	03.10.2024	BLAPL-9559/2024	B B MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	BAIL-2
4378/2024	03.10.2024	ABLAPL-10574/2024	P.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	BAIL-1
4379/2024	03.10.2024	ABLAPL-9987/2024	Y DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	
4380/2024	03.10.2024	BLAPL-9192/2024	GYANARANJAN PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	
4381/2024	03.10.2024	ABLAPL-10577/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4382/2024	03.10.2024	BLAPL-9566/2024	B.K.MAHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	
4383/2024	03.10.2024	BLAPL-7767/2024	B K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	
4384/2024	03.10.2024	ABLAPL-10571/2024	B BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	BAIL-1
4385/2024	03.10.2024	BLAPL-7545/2024	GOURAV DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	BAIL-2
4386/2024	03.10.2024	ABLAPL-10580/2024	R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	BAIL-1
4387/2024	03.10.2024	BLAPL-7159/2024	H K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	BAIL-1
4388/2024	03.10.2024	BLAPL-6920/2024	T.R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	BAIL-1
4389/2024	03.10.2024	ABLAPL-10568/2024	KK NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4390/2024	03.10.2024	MACA-160/2024	K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-26	MISC. APPEAL SEC.
4391/2024	03.10.2024	MACA-160/2024	A.K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-26	MISC. APPEAL SEC.
4392/2024	03.10.2024	MACA-864/2024	M. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-27	MISC. APPEAL SEC.
4393/2024	03.10.2024	MACA-864/2024	K.C.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-27	MISC. APPEAL SEC.
4394/2024	03.10.2024	MACA-786/2024	PRATAP KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	
4395/2024	03.10.2024	MACA-786/2024	A.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	

4397/2024	03.10.2024	MACA-583/2024	S.R. OJHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-26	MISC. APPEAL SEC.
4398/2024	03.10.2024	MACA-583/2024	RAMAKANTA BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-26	MISC. APPEAL SEC.
4400/2024	03.10.2024	MACA-543/2024	I.CH. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	MISC. APPEAL SEC.
4401/2024	03.10.2024	MACA-543/2024	J. DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	MISC. APPEAL SEC.
4402/2024	03.10.2024	WP (C) - 30557/2023	S.K.PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	WRIT BRANCH-1
4403/2024	03.10.2024	MACA-556/2024	S. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25	MISC. APPEAL SEC.
4404/2024	03.10.2024	MACA-556/2024	S.K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25	MISC. APPEAL SEC.
4405/2024	03.10.2024	WP (C) - 12916/2015	R.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	WRIT BRANCH-7
4406/2024	03.10.2024	MACA-817/2020	M. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-26	MISC. APPEAL SEC.
4407/2024	03.10.2024	WP (C) - 15634/2014	H.K.MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	WRIT BRANCH-5
4408/2024	03.10.2024	MACA-817/2020	K. MANDAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-26	MISC. APPEAL SEC.
4409/2024	03.10.2024	WP (C) - 15365/2014	H.K.MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	WRIT BRANCH-2
4410/2024	03.10.2024	MACA-457/2023	J. DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-26	MISC. APPEAL SEC.
4411/2024	03.10.2024	WP (C) - 2550/2014	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	WRIT BRANCH-2
4412/2024	03.10.2024	MACA-457/2023	I.CH. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-26	MISC. APPEAL SEC.
4413/2024	03.10.2024	WP (C) - 16234/2013	S.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-10-28	WRIT BRANCH-2
4414/2024	03.10.2024	WP (C) - 2550/2014	R.K.BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-09-30	WRIT BRANCH-2
4415/2024	03.10.2024	WP (C) - 23995/2024	S.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-10-01	
4416/2024	03.10.2024	WP (C) - 22870/2024	S.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-10-01	
4417/2024	03.10.2024	MACA-397/2023	I.C.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-09-26	MISC. APPEAL

							SEC.
4418/2024	03.10.2024	WP (C) - 18685/2017	D.K. DEHURY	C.O.	COURT NO. 22	Order Dtd. 2024-09-30	WRIT BRANCH-1
4419/2024	03.10.2024	FAO-492/2003	D.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-09-27	MISC. APPEAL SEC.
4420/2024	03.10.2024	WP (C) - 7287/2023	K.C. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-09-30	WRIT BRANCH-7
4421/2024	03.10.2024	FAO-493/2003	P.C.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-09-27	MISC. APPEAL SEC.
4422/2024	03.10.2024	WP (C) - 7287/2023	CHHABI RANA	C.O.	COURT NO. 1	Order Dtd. 2024-09-30	WRIT BRANCH-7
4423/2024	03.10.2024	FAO-370/2024	A.K.DAS	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	MISC. APPEAL SEC.
4424/2024	03.10.2024	WP (C) - 17630/2024	S.C.TRIPATHY	C.O.	COURT NO. 1	Order Dtd. 2024-09-30	
4425/2024	03.10.2024	WP (C) - 14351/2024	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-10-01	WRIT BRANCH-6
4426/2024	03.10.2024	FAO-384/2019	S.K.SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-09-27	MISC. APPEAL SEC.
4427/2024	03.10.2024	SA-14/2000	R.K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-10-01	SECOND APPEAL
4428/2024	03.10.2024	FAO-382/2019	S.K.SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-09-27	MISC. APPEAL SEC.
4429/2024	03.10.2024	SA-367/1998	C.R. DAS	C.O.	COURT NO. 21	Order Dtd. 2024-11-25	SECOND APPEAL
4430/2024	03.10.2024	FAO-382/2019	B.K.PARDHI	C.O.	COURT NO. 21	Order Dtd. 2024-09-27	MISC. APPEAL SEC.
4431/2024	03.10.2024	SA-367/1998	H.K. MALLICK	C.O.	COURT NO. 21	Order Dtd. 2024-11-25	SECOND APPEAL
4432/2024	03.10.2024	FAO-381/2019	S.K.SAHU	C.O.	COURT NO. 21	Order Dtd. 2024-09-27	MISC. APPEAL SEC.
4433/2024	03.10.2024	MACA-725/2015	J. DEHURY	C.O.	COURT NO. 21	Order Dtd. 2024-10-01	MISC. APPEAL SEC.
4434/2024	03.10.2024	MACA-726/2015	J. DEHURY	C.O.	COURT NO. 21	Order Dtd. 2024-10-01	MISC. APPEAL SEC.
4435/2024	03.10.2024	FAO-381/2019	S.P.SAHOO	C.O.	COURT NO. 21	Order Dtd. 2024-09-27	MISC. APPEAL SEC.
4436/2024	03.10.2024	MACA-727/2015	J. DEHURY	C.O.	COURT NO. 21	Order Dtd. 2024-10-01	MISC. APPEAL SEC.

4437/2024	03.10.2024	MACA-729/2015	M.K. PATI	C.O.	COURT NO. 21	Order Dtd. 2024-10-01	MISC. APPEAL SEC.
4438/2024	03.10.2024	FAO-380/2019	S.K.SAHU	C.O.	COURT NO. 21	Order Dtd. 2024-09-27	MISC. APPEAL SEC.
4439/2024	03.10.2024	CRLMC-3569/2024	B MOHAPATRA	C.O.	COURT NO. 21	Order Dtd. 2024-09-26	
4440/2024	03.10.2024	MACA-729/2015	J. DEHURY	C.O.	COURT NO. 21	Order Dtd. 2024-10-01	MISC. APPEAL SEC.
4441/2024	03.10.2024	FAO-380/2019	S.P.SAHOO	C.O.	COURT NO. 21	Order Dtd. 2024-09-27	MISC. APPEAL SEC.
4442/2024	03.10.2024	MACA-730/2015	J. DEHURY	C.O.	COURT NO. 21	Order Dtd. 2024-10-01	MISC. APPEAL SEC.
4443/2024	03.10.2024	FAO-385/2019	S.K.SAHU	C.O.	COURT NO. 21	Order Dtd. 2024-09-27	MISC. APPEAL SEC.
4444/2024	03.10.2024	MACA-731/2015	J. DEHURY	C.O.	COURT NO. 21	Order Dtd. 2024-10-01	MISC. APPEAL SEC.
4445/2024	03.10.2024	FAO-383/2019	S.K.SAHU	C.O.	COURT NO. 21	Order Dtd. 2024-09-27	MISC. APPEAL SEC.
4446/2024	03.10.2024	FAO-383/2019	B.K.PARDHI	C.O.	COURT NO. 21	Order Dtd. 2024-09-27	MISC. APPEAL SEC.
4447/2024	03.10.2024	WP (C) - 2091/2024	K.C. SWAIN	C.O.	COURT NO. 7	Order Dtd. 2024-11-25	WRIT BRANCH (DIVISION BENCH-2)
4448/2024	03.10.2024	WP (C) - 24307/2024	RANJIT SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-09-30	
4449/2024	03.10.2024	WP (C) - 21539/2017	J.P.KAR	C.O.	COURT NO. 7	Order Dtd. 2024-09-30	WRIT BRANCH-2
4450/2024	03.10.2024	WP (C) - 24280/2024	D.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-09-30	
4451/2024	03.10.2024	WP (C) - 2091/2024	K.C. SWAIN	C.O.	COURT NO. 7	Order Dtd. 2024-11-25	WRIT BRANCH (DIVISION BENCH-2)
4452/2024	03.10.2024	WP (C) - 13398/2015	N.C.SINHA	C.O.	COURT NO. 7	Order Dtd. 2024-09-30	WRIT BRANCH-1
4453/2024	03.10.2024	WP (C) - 23789/2024	SK.RATH	C.O.	COURT NO. 7	Order Dtd. 2024-09-30	
4454/2024	03.10.2024	WP (C) - 2091/2024	P.K. MISHRA	C.O.	COURT NO. 7	Order Dtd. 2024-11-25	WRIT BRANCH (DIVISION BENCH-2)

4455/2024	03.10.2024	WP (C) - 23540/2024	SK.RATH	C.O.	COURT NO. 7	Order Dtd. 2024-09-30	
4456/2024	03.10.2024	WP (C) - 21693/2024	B.DAS	C.O.	COURT NO. 9	Order Dtd. 2024-09-30	
4457/2024	03.10.2024	WP (C) - 21965/2024	M.NAYAK	C.O.	COURT NO. 9	Order Dtd. 2024-09-30	
4458/2024	03.10.2024	WP (C) - 21850/2024	K.MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2024-09-30	
4459/2024	03.10.2024	WP (C) - 1497/2024	R. ROUT	C.O.	COURT NO. 9	Order Dtd. 2024-10-01	WRIT BRANCH (DIVISION BENCH-2)
4460/2024	03.10.2024	WP (C) - 22734/2024	JYOTSNARANI RATH	C.O.	COURT NO. 9	Order Dtd. 2024-09-30	
4461/2024	03.10.2024	WP (C) - 1497/2024	R. ROUT	C.O.	COURT NO. 9	Order Dtd. 2024-10-01	WRIT BRANCH (DIVISION BENCH-2)
4462/2024	03.10.2024	WP (C) - 27035/2022	S.K.BISWAL	C.O.	COURT NO. 9	Order Dtd. 2024-10-01	WRIT BRANCH-4
4463/2024	03.10.2024	WP (C) - 23725/2024	H.K.MOHANTA	C.O.	COURT NO. 9	Order Dtd. 2024-09-30	
4464/2024	03.10.2024	WP (C) - 22726/2024	T.SWAIN	C.O.	COURT NO. 9	Order Dtd. 2024-09-30	
4465/2024	03.10.2024	WP (C) - 1497/2024	R. ROUT	C.O.	COURT NO. 9	Order Dtd. 2024-10-01	WRIT BRANCH (DIVISION BENCH-2)
4466/2024	03.10.2024	WP (C) - 18908/2024	K.K.MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2024-09-30	
4467/2024	03.10.2024	WP (C) - 1497/2024	R. ROUT	C.O.	COURT NO. 9	Order Dtd. 2024-10-01	WRIT BRANCH (DIVISION BENCH-2)
4468/2024	03.10.2024	WP (C) - 2304/2024	R. ROUT	C.O.	COURT NO. 9	Order Dtd. 2024-10-01	WRIT BRANCH (DIVISION BENCH-3)
4469/2024	03.10.2024	WP (C) - 18908/2024	G.D.MALLICK	C.O.	COURT NO. 9	Order Dtd. 2024-09-30	
4470/2024	03.10.2024	WP (C) - 2304/2024	R. ROUT	C.O.	COURT NO. 9	Order Dtd. 2024-10-01	WRIT BRANCH (DIVISION BENCH-3)

4471/2024	03.10.2024	WP (C) - 24276/2024	D.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-09-30	
4472/2024	03.10.2024	WP (C) - 24270/2024	D.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-09-30	
4473/2024	03.10.2024	WP (C) - 24268/2024	D.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-09-30	
4474/2024	03.10.2024	WP (C) - 2304/2024	R.ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-10-01	WRIT BRANCH (DIVISION BENCH-3)
4475/2024	03.10.2024	WP (C) - 23675/2024	S.DAS	C.O.	COURT NO. 23	Order Dtd. 2024-09-26	
4476/2024	03.10.2024	WP (C) - 2304/2024	R. ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-10-01	WRIT BRANCH (DIVISION BENCH-3)
4477/2024	03.10.2024	WP (C) - 2307/2024	R. ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-10-01	WRIT BRANCH (DIVISION BENCH-3)
4478/2024	03.10.2024	WP (C) - 2307/2024	R. ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-10-01	WRIT BRANCH (DIVISION BENCH-3)
4479/2024	03.10.2024	WP (C) - 2307/2024	R. ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-10-01	WRIT BRANCH (DIVISION BENCH-3)
4480/2024	03.10.2024	ABLAPL- 8995/2024	M DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29	
4481/2024	03.10.2024	WP (C) - 2307/2024	R. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	WRIT BRANCH (DIVISION BENCH-3)
4482/2024	03.10.2024	JCRLRV- 1/2023	J. KAMILA	C.O.	COURT NO. 6	Order Dtd. 2024-09-25	CRIMINAL REVISION
4485/2024	03.10.2024	CRLMP- 1308/2024	BR MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-09-30	
4488/2024	03.10.2024	ABLAPL- 10766/2024	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	
4489/2024	03.10.2024	ABLAPL- 10758/2024	RR NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	BAIL-1
4490/2024	03.10.2024	ABLAPL- 2011/2024	RR NAYAK	C.O.	COURT NO. 12	Order Dtd. 2024-10-01	
4492/2024	03.10.2024	JCRLA- 9/2022	B.C.PANDA	C.O.	COURT NO. 9	Judgement Dtd. 9999- 12-31	CRIMINAL APPEAL

4493/2024	03.10.2024	CRLA-117/2013	P.BEHERA	C.O.	COURT NO. 9	Order Dtd. 2024-09-30	CRIMINAL APPEAL
4494/2024	03.10.2024	CRLA-117/2011	S. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2024-09-30	CRIMINAL APPEAL
4495/2024	03.10.2024	JCRLA-98/2019	A.K.SAHOO	C.O.	COURT NO. 2 OLD	Judgement Dtd. 2024-09-30	CRIMINAL APPEAL
4496/2024	03.10.2024	CRLA-488/2018	N.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	CRIMINAL APPEAL
4497/2024	03.10.2024	JCRLA-5/2010	J. KAMILA	C.O.	COURT NO. 22	Order Dtd. 2024-09-30	CRIMINAL APPEAL
4498/2024	03.10.2024	CRLA-326/2019	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	CRIMINAL APPEAL
4499/2024	03.10.2024	CRLA-74/2017	M. PANDA	C.O.	COURT NO. 22	Order Dtd. 2024-09-30	CRIMINAL APPEAL
4500/2024	03.10.2024	CRLA-127/2014	M/S.SANJIB KUMAR BHANJADEO, BISWO RANJAN SWAIN, AKASH BHUYAN	C.O.	COURT NO. 9	Order Dtd. 2024-09-30	CRIMINAL APPEAL
4501/2024	03.10.2024	WP (C) - 16743/2024	M. JATI	C.O.	COURT NO. 5	Order Dtd. 2024-09-05	WRIT BRANCH (DIVISION BENCH-2)
4502/2024	03.10.2024	WP (C) - 22622/2023	M. NAIK	C.O.	COURT NO. 5	Order Dtd. 2024-09-24	WRIT BRANCH (DIVISION BENCH-3)
4503/2024	03.10.2024	WP (C) - 22392/2023	M. NAIK	C.O.	COURT NO. 5	Order Dtd. 2024-09-24	WRIT BRANCH (DIVISION BENCH-2)
4504/2024	03.10.2024	CRLA-385/2016	A.K. SRICHARAN	C.O.	COURT NO. 5	Order Dtd. 2024-09-30	CRIMINAL APPEAL
4505/2024	03.10.2024	CRLA-286/2018	M/S.PARTHA SARATHI DAS	C.O.	COURT NO. 5	Order Dtd. 2024-09-30	CRIMINAL APPEAL
4506/2024	03.10.2024	ABLAPL-10488/2024	BALARAM SINGH	C.O.	COURT NO. 5	Order Dtd. 2024-09-30	
4507/2024	03.10.2024	ABLAPL-10594/2024	BALARAM SINGH	C.O.	COURT NO. 5	Order Dtd. 2024-09-30	BAIL-1
4508/2024	03.10.2024	ABLAPL-10601/2024	BALARAM SINGH	C.O.	COURT NO. 5	Order Dtd. 2024-09-30	
4509/2024	03.10.2024	CRLMP-1306/2024	GAGAN BIHARI SINGH	C.O.	COURT NO. 5	Order Dtd. 2024-09-27	
4510/2024	03.10.2024	ABLAPL-10808/2024	A MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-10-01	
4511/2024	03.10.2024	ABLAPL-10807/2024	A MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-10-01	
4512/2024	03.10.2024	ABLAPL-10769/2024	SK DASH	C.O.	COURT NO. 5	Order Dtd. 2024-10-01	
4513/2024	03.10.2024	ABLAPL-	SK DASH	C.O.	COURT NO.	Order Dtd. 2024-10-01	BAIL-2

		10765/2024			5		
4514/2024	03.10.2024	ABLAPL-10770/2024	L ACHARI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	
4516/2024	03.10.2024	CRLREV-587/2023	S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	CRIMINAL REVISION
4517/2024	03.10.2024	CRLREV-587/2023	P.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	CRIMINAL REVISION
4518/2024	03.10.2024	CRLREV-587/2023	S. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	CRIMINAL REVISION
4520/2024	03.10.2024	ABLAPL-10572/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	BAIL-1
4521/2024	03.10.2024	ABLAPL-10573/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4522/2024	03.10.2024	ABLAPL-10579/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4523/2024	03.10.2024	ABLAPL-8146/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23	
4524/2024	03.10.2024	BLAPL-5830/2024	DILLIP KUMAR MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-26	
4526/2024	03.10.2024	BLAPL-9557/2024	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	
4527/2024	03.10.2024	ABLAPL-10678/2024	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	BAIL-1
4528/2024	03.10.2024	ABLAPL-10764/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	
4529/2024	03.10.2024	ABLAPL-10680/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	BAIL-2
4530/2024	03.10.2024	BLAPL-9567/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	
4531/2024	03.10.2024	WP (C) - 24653/2024	D. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-10-23	
4532/2024	03.10.2024	ABLAPL-10760/2024	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	
4533/2024	03.10.2024	ABLAPL-10569/2024	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4535/2024	03.10.2024	ABLAPL-8363/2024	BIJAY KUMAR BEHERA (2)	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20	
4536/2024	03.10.2024	ABLAPL-6407/2024	P. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-27	BAIL-2
4537/2024	03.10.2024	ABLAPL-10497/2024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4538/2024	03.10.2024	ABLAPL-10687/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	
4539/2024	03.10.2024	ABLAPL-10754/2024	JYOTI RANJAN NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	BAIL-1
4540/2024	03.10.2024	ABLAPL-10759/2024	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	
4541/2024	03.10.2024	ABLAPL-10799/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	BAIL-2

4542/2024	03.10.2024	ABLAPL-10751/2024	BISWARANJAN DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	BAIL-1
4543/2024	03.10.2024	ABLAPL-10750/2024	BISWARANJAN DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	
4544/2024	03.10.2024	ABLAPL-10787/2024	BISWARANJAN DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	BAIL-1
4545/2024	03.10.2024	ABLAPL-10803/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	BAIL-2
4546/2024	03.10.2024	ABLAPL-10810/2024	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	
4547/2024	03.10.2024	BLAPL-9587/2024	S. K. BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	BAIL-2
4548/2024	03.10.2024	MACA-726/2015	M/S.DILLIP KU.MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	MISC. APPEAL SEC.
4549/2024	03.10.2024	MACA-727/2015	M/S.DILLIP KU.MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	MISC. APPEAL SEC.
4550/2024	03.10.2024	BLAPL-8124/2024	SAMBEET PATTANAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	BAIL-1
4551/2024	03.10.2024	MACA-729/2015	M/S.DILLIP KU.MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	MISC. APPEAL SEC.
4552/2024	03.10.2024	ABLAPL-10597/2024	SAMBEET PATTANAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	BAIL-1
4553/2024	03.10.2024	MACA-730/2024	D.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	MISC. APPEAL SEC.
4554/2024	03.10.2024	ABLAPL-10473/2024	SAMBEET PATTANAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4555/2024	03.10.2024	MACA-725/2015	M/S.DILLIP KU.MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	MISC. APPEAL SEC.
4556/2024	03.10.2024	MACA-731/2015	M/S.DILLIP KU.MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	MISC. APPEAL SEC.
4558/2024	03.10.2024	BLAPL-9658/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
4559/2024	03.10.2024	CRLMC-3437/2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
4560/2024	03.10.2024	WP (C) - 24965/2024	S SAMAL	C.O.	COURT NO. 6	Order Dtd. 2024-10-03	
4561/2024	03.10.2024	BLAPL-9542/2024	SK PRUSTY	C.O.	COURT NO. 6	Order Dtd. 2024-10-01	
4562/2024	03.10.2024	ABLAPL-10020/2024	A SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4563/2024	03.10.2024	ABLAPL-10454/2024	DK BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
4564/2024	03.10.2024	BLAPL-	SURENDRA DAS	C.O.	COURT NO.	Order Dtd. 2024-10-01	

		9533/2024			2 OLD		
4565/2024	03.10.2024	CRLMC-3750/2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
4566/2024	03.10.2024	WP (C) - 22619/2024	B. C. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-26	
4567/2024	03.10.2024	CRLA-958/2024	H. SUNDARA	C.O.	COURT NO. 15	Order Dtd. 2024-12-10	
3952/2024	03.10.2024	JCRLA-87/2022	RAJENDRA NARAYAN ROUT	GENERAL		Entire Brief	CRIMINAL APPEAL
3962/2024	03.10.2024	ABLAPL-10740/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-10-01	BAIL-1
3966/2024	03.10.2024	ABLAPL-10780/2024	PRADIP KUMAR TRIPATHY	GENERAL		Order Dtd. 2024-10-01	
3969/2024	03.10.2024	BLAPL-9542/2024	HARAPRASAD SAHU	GENERAL		Order Dtd. 2024-10-01	
3973/2024	03.10.2024	WP (C) - 24531/2024	SUCHISMITA SARANGI	GENERAL		Order Dtd. 2024-10-01	
3982/2024	03.10.2024	WP (C) - 22936/2024	RAMESH NAYAK	GENERAL		Order Dtd. 2024-10-01	
3985/2024	03.10.2024	WP (C) - 22640/2024	RAMESH NAYAK	GENERAL		Order Dtd. 2024-10-01	
3986/2024	03.10.2024	ABLAPL-10742/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-10-01	
3987/2024	03.10.2024	WP (C) - 21570/2014	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-09-30	WRIT BRANCH-2
3990/2024	03.10.2024	ABLAPL-10744/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-10-01	
3991/2024	03.10.2024	WP (C) - 24433/2024	SAROJ KUMAR MISHRA	GENERAL		Order Dtd. 2024-10-01	
3992/2024	03.10.2024	WP (C) - 11363/2024	ABHISHEK MOHANTY	GENERAL		Order Dtd. 2024-10-01	WRIT BRANCH-4
4058/2024	03.10.2024	BLAPL-9295/2024	BASUDEV BARIK	GENERAL		Final Order	
4157/2024	03.10.2024	WP (C) - 18946/2024	HAREKRUSHNA DASH	GENERAL		Judgement Dtd. 2024-09-23	
4167/2024	03.10.2024	ABLAPL-10735/2024	OM PRAKASH SARAN	GENERAL		Order Dtd. 2024-10-01	BAIL-1
4171/2024	03.10.2024	CRLMP-1298/2024	JEET SWARUP SAMAL	GENERAL		Order Dtd. 2024-09-24	
4196/2024	03.10.2024	BLAPL-	SUDHANSU SEKHAR	GENERAL		Order Dtd. 2024-10-01	BAIL-1

		6900/2024	NAIK				
4252/2024	03.10.2024	WP (C) - 23449/2024	BIJAYA KUMAR NAYAK	GENERAL		Order Dtd. 2024-10-03	
4284/2024	03.10.2024	WP (C) - 21233/2024	GOPINATH PANDA	GENERAL		Order Dtd. 2024-09-24	
4286/2024	03.10.2024	WP (C) - 22990/2024	GOPINATH PANDA	GENERAL		Order Dtd. 2024-09-30	
4483/2024	03.10.2024	MACA- 54/2010	BATA KRUSHNA PANDA	GENERAL		Order Dtd. 2024-09-30	MISC. APPEAL SEC.
4484/2024	03.10.2024	MACA- 51/2010	BATA KRUSHNA PANDA	GENERAL		Order Dtd. 2024-09-30	MISC. APPEAL SEC.
4486/2024	03.10.2024	MACA- 52/2010	BATA KRUSHNA PANDA	GENERAL		Order Dtd. 2024-09-30	MISC. APPEAL SEC.
4487/2024	03.10.2024	MACA- 53/2010	BATA KRUSHNA PANDA	GENERAL		Order Dtd. 2024-09-30	MISC. APPEAL SEC.
4515/2024	03.10.2024	BLAPL- 8609/2024	ARUN KUMAR BEHERA	GENERAL		Order Dtd. 2024-10-01	
4519/2024	03.10.2024	BLAPL- 8609/2024	SRIBATSA NAYAK	GENERAL		Order Dtd. 2024-10-01	
4534/2024	03.10.2024	BLAPL- 8648/2024	YASHOBANTI SAHU	GENERAL		Order Dtd. 2024-10-01	
4557/2024	03.10.2024	WP (C) - 17031/2024	TIKINA BEHERA	GENERAL		Order Dtd. 2024-09-23	WRIT BRANCH-4
3989/2024	03.10.2024	CMAPL- 406/2023	D P DAS	GENERAL			M. J. C.
4010/2024	03.10.2024	WP (C) - 21393/2024	PK SWAIN	GENERAL			
4011/2024	03.10.2024	WP (C) - 6476/2024	J P KAR	GENERAL			WRIT BRANCH-4
4012/2024	03.10.2024	WP (C) - 24205/2024	P R MISHRA	GENERAL			
4013/2024	03.10.2024	WP (C) - 22835/2024	J P KAR	GENERAL			
4014/2024	03.10.2024	WP (C) - 20527/2024	L SAHOO	GENERAL			
4015/2024	03.10.2024	WP (C) - 27920/2023	S K PRADHAN	GENERAL			WRIT BRANCH-4
4016/2024	03.10.2024	WPC (OAC) - 303/2018	K P BEHERA	GENERAL			OA Branch
4017/2024	03.10.2024	WP (C) - 10605/2024	M N NAYAK	GENERAL			WRIT BRANCH-5

4018/2024	03.10.2024	WP (C) - 19386/2024	M N NAYAK	GENERAL			
4019/2024	03.10.2024	WP (C) - 7696/2015	S NAYAK	GENERAL			WRIT BRANCH-1
4020/2024	03.10.2024	AHO- 62/1995	P BEHERA	GENERAL			
4030/2024	03.10.2024	ABLAPL- 11101/2017	J PRADHAN	GENERAL			
4031/2024	03.10.2024	WA- 964/2024	B SAHOO	GENERAL			WRIT APPEAL
4033/2024	03.10.2024	WA- 964/2024	B SAHOO	GENERAL			WRIT APPEAL
4037/2024	03.10.2024	BLAPL- 7027/2011	A DAS	GENERAL			
4039/2024	03.10.2024	BLAPL- 3508/2012	A DAS	GENERAL			
4042/2024	03.10.2024	CONTC- 10634/2023	H K BHOL	GENERAL			CONTEMPT
4045/2024	03.10.2024	CONTC- 1158/2017	R C MUDULI	GENERAL			
4049/2024	03.10.2024	MACA- 734/2010	S K SUNDARA	GENERAL			MISC. APPEAL SEC.
4051/2024	03.10.2024	TRP (C) - 252/2023	S K DAS	GENERAL			M. J. C.
4053/2024	03.10.2024	WP (C) - 260/2024	H SUNDARA	GENERAL			WRIT BRANCH-1
4054/2024	03.10.2024	RSA- 337/2016	M K RATH	GENERAL			SECOND APPEAL
4056/2024	03.10.2024	WP (C) - 5897/2004	JC BARAL	GENERAL			WRIT BRANCH-4
4060/2024	03.10.2024	CRLMC- 2643/2024	M BEHERA	GENERAL			
4063/2024	03.10.2024	WP (C) - 31071/2011	A K MISHRA	GENERAL			WRIT BRANCH-6
4065/2024	03.10.2024	WP (C) - 17153/2007	A K MISHRA	GENERAL			WRIT BRANCH-6
4067/2024	03.10.2024	CRLMC- 1171/2022	K N SAHOO	GENERAL			CRIMINAL MISC
4070/2024	03.10.2024	TRPCRL- 48/2024	A K DAS	GENERAL			BAIL-1
4073/2024	03.10.2024	CRLMC- 446/2020	R K BASIK	GENERAL			CRIMINAL MISC

4078/2024	03.10.2024	WP (C) - 22554/2014	S BISWAL	GENERAL			WRIT BRANCH (DIVISION BENCH-1)
4081/2024	03.10.2024	BLAPL- 9094/2024	GC BARIK	GENERAL			
4084/2024	03.10.2024	WP (C) - 18642/2024	S DAS	GENERAL			WRIT BRANCH (DIVISION BENCH-2)
4090/2024	03.10.2024	CRLREV- 225/2017	H K TRIPATHY	GENERAL			CRIMINAL REVISION
4096/2024	03.10.2024	MACA- 724/2019	S R TRIPATHY	GENERAL			MISC. APPEAL SEC.
4100/2024	03.10.2024	WP (C) - 17234/2008	S PARIDA	GENERAL			
4104/2024	03.10.2024	WP (C) - 22426/2024	L PARIDA	GENERAL			
4107/2024	03.10.2024	CVREV- 294/1985	J R SAHOO	GENERAL			
4155/2024	03.10.2024	WP (C) - 30340/2022	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2022-11- 17Petition,	WRIT BRANCH-4
4159/2024	03.10.2024	CRLMP- 447/2022	SANJAY KUMAR BEHERA	GENERAL		Affidavit	WRIT BRANCH-4
4161/2024	03.10.2024	CRLMC- 928/2022	SANJAY KUMAR SAHU	GENERAL		Order Dtd. 2024-03-21	CRIMINAL MISC
4162/2024	03.10.2024	WPC (OA) - 642/2018	R K BIOSI	GENERAL			OA Branch
4164/2024	03.10.2024	WP (C) - 35175/2020	SANJAY KUMAR SAHU	GENERAL		Order Dtd. 2024-04-19	WRIT BRANCH-8
4165/2024	03.10.2024	WPC (OA) - 641/2018	R K BIOSI	GENERAL			OA Branch
4168/2024	03.10.2024	WP (C) - 11952/2024	B MOHAPATRA	GENERAL			WRIT BRANCH-4
4169/2024	03.10.2024	WP (C) - 5050/2018	S DAS	GENERAL			
4170/2024	03.10.2024	ABLAPL- 6564/2024	L SAHOO	GENERAL			
4172/2024	03.10.2024	WP (C) - 22042/2014	D NAYAK	GENERAL			WRIT BRANCH-8
4173/2024	03.10.2024	WP (C) - 18699/2024	P K BARIK	GENERAL			
4174/2024	03.10.2024	TRP (C) -	J LENKA	GENERAL			M. J. C.

		14/2019					
4175/2024	03.10.2024	SA-321/1977	S DAS	GENERAL			
4201/2024	03.10.2024	WP(C)-2265/2017	PK LENKA	GENERAL			
4204/2024	03.10.2024	BLAPL-4130/2022	S P SAMANTA	GENERAL			BAIL-1
4206/2024	03.10.2024	BLAPL-4130/2022	S P SAMANTA	GENERAL			BAIL-1
4255/2024	03.10.2024	WP(C)-21271/2018	BIJAY KUMAR DAS	GENERAL		Order Dtd. 2021-11-30	WRIT BRANCH-4
4283/2024	03.10.2024	WP(C)-12444/2019	M DAS	GENERAL			
4285/2024	03.10.2024	WP(C)-5323/2007	B P TANGA	GENERAL		Judgement Dtd. 2011-09-28	
4317/2024	03.10.2024	WA-1180/2022	PANKAJ KUMAR PANI	GENERAL		Order Dtd. 2023-09-25 Appealmemo, Annexure,	WRIT APPEAL
4396/2024	03.10.2024	FAO-832/2019	SIBA PRASAD SAHOO	GENERAL		Order Dtd. 2024-09-18	MISC. APPEAL SEC.
4399/2024	03.10.2024	FAO-932/2019	SIBA PRASAD SAHOO	GENERAL		Order Dtd. 2024-09-18	MISC. APPEAL SEC.
4491/2024	03.10.2024	WP(C)-2618/2017	R C ROUT	GENERAL			WRIT BRANCH-1
4525/2024	03.10.2024	BLAPL-7517/2024	S K PALAI	GENERAL		Order Dtd. 2024-09-27	

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